

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 119**

**C.P. (IB) No. 28/Chd/Chd/2024**

**IN THE MATTER OF:**

**Kaba Infratech Private Limited**

**...Petitioner-Operational Creditor**

**Versus**

**LSR Infracon Private Limited**

**...Respondent-Corporate Debtor**

**Under Section: 9, IBC 2016**

**Order delivered on 11.07.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 04.09.2024.

Sd/-  
**Court Officer**